

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3480
ANSWERED ON:12.02.2014
VIDEO GAME REGULATIONS
Meghe Shri Datta Raghobaji

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government proposes to introduce any regulations/guidelines on video games; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Madam, as per the scope of Service of Access Service Providers, they are permitted to provide the triple play service, that is, voice, video and data which includes access to video games.